

HIGH COURT OF DELHI: NEW DELHI

No. 450/G-4/Genl./DHIC

Dated: 06.09.2014

NOTIFICATION

It is hereby notified for general information of all the concerned that Subordinate Courts in Delhi (except the Courts of Metropolitan Magistrates) shall remain closed for Summer vacation from Monday, the 08th June 2015 to Saturday, the 27th June 2015 (both days inclusive) and for Winter vacation from Saturday, the 26th December 2015 to Thursday, the 31st December 2015 (both days inclusive).

BY ORDER OF THE COURT

Sd/-

(SANGITA DHINGRA SEHGAL)
REGISTRAR GENERAL

Dated 06.09.2014

Endst.No. 24047-082//G-4/Genl./DHIC

1. The Secretary, Govt. of India, Ministry of Home Affairs, R. No. 113, Gate No. 4, North Block, New Delhi.
2. The Secretary, Ministry of Law, Justice & Co. Affairs, Govt. of India, Jaisalmer House, New Delhi.
3. The Principal Secretary (Law, Justice & LA), Delhi Secretariat, IP Estate, New Delhi.
4. The Secretary General, Supreme Court of India, Tilak Marg, New Delhi.
5. The Registrars General, All High Courts of India.
6. The District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
7. The District & Sessions Judge (East), Karkardooma Courts, Delhi.
8. The District & Sessions Judge (New Delhi), Patiala House Courts, New Delhi.
9. The District & Sessions Judge (South West), Dwarka Courts, New Delhi.
10. The District & Sessions Judge (West), Tis Hazari Courts, Delhi.
11. The officiating District & Sessions Judge (North West), Rohini Courts, Delhi.
12. The District & Sessions Judge (South), Saket Courts, Delhi.
13. The District & Sessions Judge (North East), Karkardooma Courts, Delhi.
14. The District & Sessions Judge (South East), Saket, New Delhi.
15. The District & Sessions Judge (Shahdara), Karkardooma Courts, Delhi.
16. The District & Sessions Judge (North), Rohini Courts, New Delhi.
17. The Principal Judge (Family Courts), Dwarka Courts, New Delhi.
18. The Director, Delhi Judicial Academy, Dwarka, New Delhi.
19. The Hony. Secretary, Supreme Court Bar Association, New Delhi.
20. The Hony. Secretary, Delhi High Court Bar Association, New Delhi.
21. The Hony. Secretary, Delhi Bar Association, Tis Hazari, Delhi.
22. The Hony. Secretary, Shahdara Bar Association, Karkardooma, Delhi.
23. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
24. The Hony. Secretary, Rohini Bar Association, Rohini Courts Complex, Delhi.
25. The Hony. Secretary, Dwarka Bar Association, Sec-10, Dwarka, New Delhi.
26. The Hony. Secretary, Saket Bar Association, Saket Court Complex, ND.
27. The Secretary, Bar Council of India, 21, Rouse Avenue Institutional Area, New Delhi.
28. The Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, ND.
29. The Member Secretary, Delhi State Legal Services Authority, Patiala House, New Delhi.
30. The Secretary, Delhi High Court Legal Services Committee, 35-37, L.C. Block, Delhi High Court, New Delhi.
31. Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delhi.
32. Registrar (Computerization), Delhi High Court for uploading the notification on website and intranet of this Court.
33. P.As to Registrar General and all Registrars, Delhi High Court, New Delhi.
34. All Joint Registrars, Deputy Registrars and Assistant Registrars, Delhi High Court, New Delhi.
35. All A.Os, Court Masters, Private Secretaries, Delhi High Court, New Delhi.
36. Notice Board, Delhi High Court, New Delhi.

S. P. Singh
(S.P. SINGH)

JOINT REGISTRAR (GENL.)